


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAIMY- MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 157/252/HDB/2017
NAME OF THE COMPANY	Magadh projects Private Limited
NAME OF THE PETITIONER(S)	Magadh projects Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G. KALPANA	CA	kalpanagprugunta@gmail.com 99625 68858	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Mrs. G.Kalpana, learned CA for the Petitioner. Though the Applicant Company did not have any turnover, operations (financial years 2014-15 and 2015-16) since incorporation in the past previous years up to 31st March 2014. The learned Chartered Accountant appearing for the Company confirms that for the years 2016-17 the Company had some turnover. Moreover report of the ROC is not received and direct the ROC to furnish his report well before next date of hearing. Post the case on 05.12.2017.



Member (Technical)



Member (Judicial)